

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 10th day of August, 2001.

Original Application No.989 of 1998.

CORAM :-

Hon'ble Mr. Rafiquddin, J.M.

1. Chandram S/o Bechan Ram
2. Ram Adhar S/o Raj Kumar
3. Ghurhu Prasad S/o Bhukhalu
4. Phulchand S/o Sattan
5. Rajesh Yadav S/o Shiv Tahal.
6. Tulsi Ram S/o Sabran.
7. Uma Prasad S/o Sarju Prasad.
8. Yogendra S/o Bishwanath
9. Kripashanker S/o Harihar
10. Munna S/o Gopal
11. Jatashanker S/o Harihar
12. Parmanand S/o Kishore.
13. Rajesh Kumar S/o Jagropan
14. Laxman S/o Sita Ram.
15. Kaushal S/o Khushehal
16. Kamta S/o Murat
17. Rachandra S/o Ramjee.
18. Babulal S/o Sri Ram.
19. Shyamlal S/o Sri Ram.
20. Balkaran S/o Ramu.
21. Paras Nath S/o Sukhram.
22. Kailash Prasad S/o Kashi
23. Kailash Prasad S/o Kashi Prasad.
24. Ashok Kumar S/o Arjun Prasad
24. Shyam Bihari S/o Shiv Murat.
25. Deolal S/o Bhoju
26. Bhullan S/o Bishnath
27. Suresh Chandra S/o Bijoy Tewari
28. Raju S/o Bai Nath.
29. Mantu S/o Debi Dutt
30. Ram Singar S/o Pheku.
31. Ashok S/o Shiv Murat Tewari,
32. Ram Chandra S/o Ramdhani
33. Upendra S/o Anurodh Singh
34. Panchu S/o Ganga
35. Ramjanam S/o Pakhandu
36. Suraj Kumar S/o Purau
37. Rajendra S/o Ram Subhag

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38. Bachhelal
39. Badhistha S/o Chandra Deo
40. Ram Bilash S/o Siv Murat
41. Raj Kumar S/o Khushehal
42. Babulal S/o Shiv Murat
43. Mandu S/o Shobhnath
44. Ramchandra S/o Hari.

(Sri SK Dey/Sri SK Mishra, Advocates)

.....Applicants

Versus

1. Union of India through the General Manager E.R. Calcutta.
2. The Chief Commercial Manager (Catering) E.Rly, Calcutta.
3. The Sr. Divisional Commercial Manager, E. Rly. Moghalsarai Distt-Varanasi.

(Sri AK Gaur, Advocate)

.....Respondents

O R D E R (O_r_a_l)

By Hon'ble Mr. Rafiuddin, J.M.

The applicants who claim to have worked as Helper to Vendor in the Eastern Railway, Moghalsarai have filed the present OA for issuing direction to the respondents for making payment of their wages as Helper to the Vendor from the date of their working and absorb them on regular basis against Class IV post.

2. Counsel for the applicants has brought to my notice that the representation filed by the applicants (Annexure-A-2 to the OA) is still pending consideration and for passing order by respondent nos.2 and 3. It has been submitted that direction may be issued to respondent nos.2 and 3 to consider their representations & pass suitable order within stipulated time. The respondents are directed to consider and pass appropriate order on the representation submitted by the applicants within three months from the date of communication of this order. No costs.

Rafiuddin
Member (J)

Dube/